

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION NO.24
Imphal, the 27th October, 2016.

No.HCM/A-68/2013-RC/ In exercise of the powers conferred under Article 229 of the Constitution of India and in pursuance of the Full Court Resolution dated 19-10-2016, the Hon'ble Chief Justice of the High Court of Manipur has been pleased to make the following amendments to the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967 (hereinafter referred to as principal Rule) so far as its application in this High Court is concerned, to be effective from the date of notification.

1. This rule may be called as Gauhati High Court Services (Appointment, Conditions of Service and Conduct) (Amendment) Rules, 2016.

2. In Schedule-I of the principal Rule under the heading Class-II(A), the following words shall be inserted immediately below Class-II(A)III: Senior Stenographer Grade as follows:

"Note: Senior Grade Stenographer is equivalent to Assistant Registrar which would be promotional post for Stenographer Grade-I."

By order etc.:-

Sd/-

(A. Guneshwar Sharma)
Registrar General
High Court of Manipur, Imphal

Endt. No. HCM/A-68/2013-RC/ 48022-41 Imphal, the 27th October, 2016.
Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi – 110011.
2. The Registrar (Vigilance), High Court of Manipur.
3. The Registrar (Admn.), High Court of Manipur.
4. The Secretary (Law), Government of Manipur.
5. The Joint Registrar (Judl. & Bench)/CPC, High Court of Manipur.
- He is requested to upload the above notification in the Official website.
6. The Director, Printing & Stationary, Government of Manipur.
- He is requested to publish the notification in the Official Gazette and send at least 5(five) copies to the undersigned after publication.
7. The Deputy Registrar (Judl.)/(Admn.)/(Accounts/Planning), High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. The Assistant Registrar-I/Sr. Grade Stenographer, High Court of Manipur.
10. The Librarian-cum-Research Officer, High Court of Manipur.
11. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
12. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
13. The Private Secretary to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur.
15. The Computer Programmer, High Court of Manipur.
16. All Supdts./Stamp Reporter/Protocol Officer/Court Officers, High Court of Manipur.
17. All Court Masters, High Court of Manipur.
18. P.A. to Registrar, High Court of Manipur.
19. Order Book/Guard File.
20. The Concerned File.

A. Guneshwar Sharma

Registrar General
High Court of Manipur, Imphal